

**APPELLATE TRIBUNAL FOR ELECTRICITY
JUDGES ROSTER
w.e.f. 4th December 2019**

S.No	Bench	Assignment
1.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I . [MONDAY to THURSDAY] [11.00 AM TO 01.30 P.M.]
2.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I . [MONDAY, TUESDAY AND THURSDAY] [2.30 PM TO 04.30 P.M.]
3.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri Ravindra Kumar Verma , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I which are partly heard and further hearing. [WEDNESDAY] [02.30 PM TO 4.30 P.M.]
4.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri B.N. Talukdar , Technical Member – (P & N.G.). [PETROLEUM BENCH]	All matters in connection with the Petroleum Act assigned to Court-I . [FRIDAY] [11.00 A.M. to 01.30PM And [2.30 PM to 04.30 P.M.]
5.	Hon'ble Shri Ravindra Kumar Verma , Technical Member – Electricity. AND Hon'ble Mr. Justice R.K.Gauba , Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II . [MONDAY to FRIDAY] [11.00 AM TO 01.30 P.M.]
6.	Hon'ble Shri Ravindra Kumar Verma , Technical Member – Electricity. AND Hon'ble Mr. Justice R.K.Gauba , Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II . [MONDAY, TUESDAY, THURSDAY AND FRIDAY] [02.30 PM TO 04.30 P.M.]